

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

434/241/ND/18

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2019.

NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s. Overseas Courier Service (India) Pvt. Ltd. & Others

SECTION OF THE COMPANIES ACT: 241


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Mr. Sumant De and Mr. Amit Prabhat Deshpande, Advocates		
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	Present for the Respondent:	Dr. U. K. Chaudhary, Sr. Advocate with Mr. Gaurav Juneja, Mr. Saman Ahsan, Mr. Aditya Ganju and Mr. Mohit Oommen, Advocates		
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ORDER

No time left. Renotify this case on 12th December, 2019.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)